POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

APUNKA INVEST COMMERCIAL LIMITED

(CIN: L67120WB1980PLC032655)

Registered Office: 8, 1st Floor, Nayapatty Road, Kolkata-700 055, West Bengal

Tel. No.: + 91 33 6503 9586; E-Mail ID: info@ainvest.co.in, Website: www.ainvest.co.in

Open Offer for acquisition of 14,17,000 Equity Shares of Apunka Invest Commercial Limited ("AICL"/"Target Company") by Mr. Kumar Mangat Rajaram Pathak ("Acquirer 1") and Mr. Abhishek Kumar Mangat Pathak ("Acquirer 2") (here in after referred to as "Acquirers")

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited (**"Manager to the Offer"**) on behalf of the Acquirers in connection with the Open Offer made by the Acquirers to acquire 14,17,000 Equity Shares of Face Value of ₹10 each (**"Equity Shares"**) of the Target Company, representing 26% of the Emerging Voting Capital of the Target Company (**"Offer"**), incompliance with Regulation18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Take overs) Regulations, 2011 and amendments thereof [**"SEBI (SAST) Regulations, 2011"/"Regulations"**]. The Detailed Public Statement with respect to the aforementioned offer was made on August 20, 2018 (Monday) in the following newspapers:

Newspaper	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Duranata Barta	Bengali	Kolkata Edition

1) Name of the Target Company : Apunka Invest Commercial Limited
2) Name of the Acquirers : 1) Mr. Kumar Mangat Rajaram Pathak : Acquirer 1
   2) Mr. Abhishek Kumar Mangat Pathak : Acquirer 2
3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
4) Name of the Registrar to the Offer : Purva Sharegistry (India) Private Limited
5) **Offer Details:**
   a) Date of Opening of the Offer : November 20, 2018Tuesday
   b) Date of Closure of the Offer : December 05, 2018Wednesday
6) Date of Completion of Payment of Con sideration and communication of Rejection/Acceptance : December 11, 2018
7) **Details of Acquisition:** :

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹10.00 (Rupees Ten only)		₹10.00 (Rupees Ten only)	
7.2.	Aggregate number of Shares tendered	14,17,000 Equity Shares*		13,77,929 Equity Shares	
7.3.	Aggregate number of Shares accepted	14,17,000 Equity Shares*		13,77,929 Equity Shares	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,41,70,000 (Rupees One Crore Forty One Lakhs Seventy Thousand only)		₹ 1,37,79,290 (Rupees One Crore Thirty Seven Lakhs Seventy Nine Thousand Two hundred and Ninety only)	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Emerging Voting Capital	1,70,000 3.12%		1,70,000 3.12%	
7.6.	Shares acquired by way of Preferential Allotment • Number • % of Emerging Voting Capital	20,00,000 36.70%		20,00,000 36.70%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Emerging Capital	14,17,000* 26.00%*		13,77,929 25.28%	
7.8.	Shares acquired after Detailed Public Statement (**"DPS"**) • Number • % of Emerging Voting Capital • Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9.	Post Offer Shareholding of the Acquirers • Number • % of Emerging Voting Capital	35,87,000 65.82%		35,47,929 65.10%	
7.10.		Pre Offer	Post Offer	Pre Offer	Post Offer
	Pre & Post offer Shareholding of the Public • Number • % of Emerging Voting Capital	31,69,330 58.15%	18,63,000 34.18%	31,69,330 58.15%	19,02,071 34.90%

** Assuming full acceptance in the Open Offer.*

8) The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.
9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated October 15, 2018.

Issued by Manager to the Offer:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN:U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai-400 057.
Contact Person: Mr. Manish Gaur
Tel. No.: +91 22 2612 3207/08
E-Mail ID: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

For and on behalf of the Acquirer

Sd/-
Kumar Mangat Rajaram Pathak ("Acquirer 1")

Sd/-
Abhishek Kumar Mangat Pathak ("Acquirer 2")

Place: Mumbai

Date: December 18, 2018

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